

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.328  
CP-138/241-242/(ND)/2019

IN THE MATTER OF:

Manhar Sabharwal

.....Petitioner

Vs.

Sabharwal Food Industries Pvt Ltd

.....Respondents

SECTION

Under Section 241- 242

Order delivered on 30.09.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,  
HON'BLE MEMBER (JUDICIAL)


Ms. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)


For the Petitioner/Applicant :

For the Respondent/Corporate Debtor :

ORDER

None present for the parties. IN the interest of justice put up on 25.10.2019.

  
(Sumita Purkayastha)  
MEMBER (TECHNICAL)

  
(Rajesh Dayal Khare)  
MEMBER (JUDICIAL)